

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.06
C.P. (IB) No.16/BB/2024**

IN THE MATTER OF:

Ivalua Inc ... Petitioner
Vs.
Wipro Limited ... Respondent

Order under Section 9 of I & B Code, 2016

Order delivered on 02.07.2024

CORAM:

**SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioners : Ms. Meena.V, Shri Seetharam
For Respondent : Shri Lomesh Kiran
Ms. Abhijna Somashekar, Ms. Prashasthi.B

ORDER

1. Heard the Learned Counsel for the Petitioner and Respondent.
2. Part-Heard the submissions of the Learned Counsel for the Respondent.
3. List the case for further submissions **on 24.07.2024.**

**Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)**